

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4919 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Company Ltd. Vs. Religare Comtrade Ltd. & Ors.	Sandeep Devashish

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Assistant Registrar